

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

M/s RAGHUKUL COTTEX AND PROCESSING PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	NAME OF CORPORATE DEBTOR	RAGHUKUL COTTEX AND PROCESSING PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	14th Dec 2009
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	Registrar of Companies – Ahmedabad
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U17115GJ2009PTC058873
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	R.S. No. 318/1, Nr. Dhuadhar Khodiyar Temple, Jasdan Ahmedabad Highway, Lilapur, Jasdan, Gujarat-360050
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	17 th November 2021
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	30 th March 2022 (Order received on 4 th April 2022)
8.	NAME AND THE REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Name: Mr. Shalabh Kumar Daga Registration Number: IBBI/IPA-001/IP-P00071/2017-18/10157
9.	ADDRESS AND EMAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	Address: 405, Atlantis Enclave, Above Dinner Bell Restaurant, Subhash Chowk, Gurukul, Memnagar, Ahmedabad-380052, Gujarat, India Email ID: jlus.ahd@gmail.com Mobile: 9687605050
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Address: 405, Atlantis Enclave, Above Dinner Bell Restaurant, Subhash Chowk, Gurukul, Memnagar, Ahmedabad-380052, Gujarat, India Email ID: raghukul.cirp@gmail.com; Mobile: 9687605050
11.	LAST DATE FOR SUBMISSION OF CLAIMS	29 th April, 2022

Notice is hereby given that the Hon'ble National Company Law Tribunal Ahmedabad Bench has ordered the commencement of liquidation of the M/s Raghukul Cottex and Processing Private Limited on 30th March 2022 (Order received on 4th April 2022).

The stakeholders of M/s Raghukul Cottex and Processing Private Limited are hereby called upon to submit a proof of their claims with proof on or before 29th April 2022, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Mr. Shalabh Kumar Daga

Liquidator for M/s Raghukul Cottex And Processing Private Limited

Registration no. IBBI/IPA-001/IP-P00071/2017-18/10157

Place: Ahmedabad

Date: 07th April 2022

